

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 130

CA Nos. 198/2017, 91/2018, 18/2021, 17/2021, 38/2023
and
CP No. 72/Chd/Pb/2016

IN THE MATTER OF:

Sh. Pardeep Chaudhary & Ors.

...Petitioners

Vs.

New Suraj Transport Co Pvt. Ltd. & Ors.

...Respondents

Under Section: 241-242, 243 CA 2013 & 53 & 154, NCLT Rules 2016.

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti
19.07.2024